

ITEM NO.107

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2441/2015

WINDSOR PARK R.W.A.

Appellant(s)

VERSUS

VICE CHAIRMAN, GDA & ORS.

Respondent(s)

(IA No. 14/2016 - EXEMPTION FROM FILING O.T., IA No. 12/2016 - EXEMPTION FROM FILING O.T., IA No. 11/2015 - EXEMPTION FROM FILING O.T., IA No. 9/2013 - EXEMPTION FROM FILING O.T., IA No. 197811/2023 - EXEMPTION FROM FILING O.T., IA No. 242429/2023 - INTERVENTION APPLICATION, IA No. 22384/2022 - INTERVENTION/IMPLEADMENT, IA No. 197810/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 13/2016 - PERMISSION TO FILE ANNEXURES, IA No. 8/2013 - PERMISSION TO FILE ANNEXURES AND IA No. 10/2015 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

WITH

SLP(C) No. 21898-21899/2016 (XI)

Date : 25-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Appellant(s) Mr. S B Upadhyay, Sr. Adv.
 Mr. Santosh Mishra, Adv.
 Mr. Puneet Singh Bindra, AOR
 Ms. Charu Modi, Adv.
 Mr. Sachin Sharma, Adv.
 Mr. Rishabh Gupta, Adv.
 Mr. Shubham Chandra, Adv.

Ms. Ruchi Kohli, AOR

For Respondent(s) Mr. Shantanu Krishna, AOR
 Mr. Animesh Tripathi, Adv.
 Mr. Prabhat Ranjan Raj, Adv.
 Mr. Alok Kumar, Adv.
 Mr. Anant Prakash, Adv.

Mr. Ravindra Raizada, Sr. A.A.G. (NP)
 Mr. Rajeev Kumar Dubey, Adv.
 Mr. Ashiwan Mishra, Adv.
 Mr. Kamalendra Mishra, AOR

Mr. Puneet Singh Bindra, Adv.
Mr. Santosh Mishra, Adv.
Ms. Charu Modi, Adv.
Mr. Sachin Sharma, Adv.
Mr. Rishabh Gupta, Adv.
Mr. Shubham Chandra, Adv.
Mr. Puneet Singh Bindra, AOR

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Manoj Kumar Sharma, Adv.
Mr. Suraj Singh, Adv.

Ms. Ruchi Kohli, AOR
Mr. Lal Pratap Singh, Adv.
Mr. Umesh Pratap Singh, Adv.
Mr. Arjun Aggarwal, Adv.
Mr. Vishal Singh, Adv.
Mr. Bhaskar Aditya, Adv.
Mr. Pradeep Aggarwal, Adv.

Mr. Nikilesh Ramachandran, AOR
Mr. Krishnanand Pandeya, AOR
Mr. Sunil Kumar Sharma, AOR

Mr. Avijit Mani Tripathi, AOR
Mr. Neelendra Pratap Singh, Adv.
Ms. Preeti Sehrawat, Adv.

Mr. Sarad Kumar Singhania, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these matters on 31.07.2024.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER